

Rape cases registered in the country

1820. SHRIMATI NAZNIN FARUQUE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of number of rape cases registered across the country during the last five years; and

(b) whether the number of fake rape cases came to notice in the last five years, and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) As per information provided by the National Crime Records Bureau (NCRB), a total of 22172, 24206, 24923, 33707 and 36735 cases were registered in the country under rape during 2010, 2011, 2012, 2013 and 2014 respectively. Specific Information of fake rape cases is not available with NCRB.

Marine police stations in Andhra Pradesh

1821. SHRI C. M. RAMESH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that 21 Marine Police Stations have been sanctioned for Andhra Pradesh long back;

(b) whether it is also a fact that out of 21 only 6 have so far been constructed in spite of land available for 13 more police stations;

(c) if so, the reasons for delay in construction of Marine Police Stations in 13 locations where land is available; and

(d) by when these are likely to be completed and become operational?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU): (a) Yes, Sir. 21 Marine Police Stations (MPSs) have been sanctioned in two phases of the Coastal Security Scheme and all the MPSs have been operationalised by the Government of Andhra Pradesh.

(b) to (d) Out of the 21 MPS buildings sanctioned, 8 have been completed and are operational. Balance 13 MPSs are at various stages of construction. However, these 13 MPSs have already been made operational in private buildings.